

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ECOLEX INDUSTRIAL
PRODUCTS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ecolex Industrial Products Private Limited
2.	Date of incorporation of corporate debtor	13/04/2022
3.	Authority under which corporate debtor is incorporated / registered	ROC, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26990GJ2022PTC130963
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. FF/23, Vihani Complex, Opp. Goras Dairy, Gandhinagar, Gujarat – 382721
6.	Date of closure of Insolvency Resolution Process	28/08/2026
7.	Liquidation commencement date of corporate debtor	28/08/2026 (Order received on 01/09/2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Hiten Ratilal Abhani IBBI/IPA-001/IP-P-02068/2020-2021/13231
9.	Address and e-mail of the liquidator, as registered with the Board	A/502, Shilp Corporate Park, B/H. Rajpath Club, Rajpath Rangoli Road, Ahmedabad, Gujarat – 380054. E-mail ID: habhani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A/502, Shilp Corporate Park, B/H. Rajpath Club, Rajpath Rangoli Road, Ahmedabad, Gujarat – 380054. E-mail ID: cirp.ecolex@gmail.com

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, Court – 2, has ordered the commencement of liquidation of the Ecolex Industrial Products Private Limited on 28/08/2026 under section 33 of the Code.

Hiten Ratilal Abhani

Name and signature of liquidator:
Hiten Ratilal Abhani
Liquidator of M/s. Ecolex Industrial Products Private Limited
IBBI/IPA-001/IP-P-02068/2020-2021/13231
AFA valid upto: 31/12/2026



Date and place: 02/09/2026 and Ahmedabad